COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 96 OF 2015

Dated: 26th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. Appellant(s)

Versus

Kerala State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Arushi Singh

Counsel for the Respondent(s) : __

ORDER

List the matter for hearing on <u>19.09.2018</u>, as requested by the learned counsel appearing for the Appellant.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/js